

Central Administrative Tribunal  
Principal Bench: New Delhi

OA 792/92

New Delhi, this the 12th Day of August 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)  
Hon'ble Shri N. Sahai, Member (A)

1. Visheshwar Singh Yadav  
Supervisor, in the  
Office of Dy. Director  
Regional, Census Office,  
Nagar Agra.  
Kamlal Singh. p. gn. Mahipal Singh.
2. Jagdish Prasad, s/o Sh. ..
3. Bharat Singh son of Shri Sahab Singh,
4. Raj Pal Singh son of Shri Shyam Lal
5. Mangal Singh son of Shri Biri Singh
6. Shri Krishan Datt Sharma s/o Sh. Ranji Lal Sharma
7. Bhuder Prasad son of Shri Roshan Lal
8. Harion Singh Rajput s/o Sh. Sarwan Singh
9. Ramakant Sharma son of Sh. Chokhelal Joshi
10. Digamber Lal Joshi s/o Sh. Chhote Lal
11. Smt. Vimala Devi d/o Sh. Chhotelal,
12. Lal Singh son of Shri Sakha Ram
13. Kishan Singh Chahar son of Shri Ram Lal
14. Ranveer Singh son of Shri Charan Singh
15. Hari Shankar Sharma son of Shri Gaya Prasad
16. BALBIR SINGH s/o Sh. Mul Chand
17. Tara Chand s/o Sh. Maharaj Singh
18. Deep Chand son of Shri Ram Hans
19. Jowaran Singh son of Shri Chhiddi Singh
20. Mohan Singh son of Shri Bhagwan Dass.
21. Radhey Shyam son of Shri Nat Lal
22. Laxman Singh son of Shri Nathi Lal
23. Jmer Singh son of Shri Chhote Lal,

24. Prem Das Tyagi son of Shri Dal Chand
25. Bangali Babu son of Shri Basanti Lal
26. Maharaj Singh Tyagi s/o Sh. Bhojraj Singh.
27. Gaya Prasad Sharma s/o Sh. Sarwan Lal Sharma
28. Sowaran Singh s/o Shri Rajaram
29. Pratap Singh Yadav s/o Sh. Bhure Singh
30. Kaour Chand s/o Shri Dungar Singh
31. Ramesh Chand son of Shri Ram Prasad.
32. Satya Prakash son of Shri Khetrapal.
33. Ram Avatar son of Shri Rajendra Singh
34. Jatendra Pratap Singh s/o Sh. Balbir Singh
35. Radhey Shyam s/o Shri Rajendra Singh.
36. Jagdish son of Shri Parasadi Lal.
37. Lal Singh Yadav son of Sh. Akbar Singh
38. Munna Khan son of Shri Bullo Khan
39. Dinesh Kumar son of Sh. Jauhari Singh
40. Purushottam Kumar son of Shri Jagdish Prasad

All the applicants are working under  
Dy. Director Regional Census Office,  
Kanla Nagar, Agra. ....

(By Advocate: Shri R.D. Rathore)

.....APPLICANTS

VERSUS

1. Union of India, through  
Home Minister, Ministry of Home Affairs,  
Government of India, New Delhi.
2. Registrar General,  
Ministry of Home Affairs  
22A, Man Singh Road,  
New Delhi.

3. Director of Census(Operation)  
U.P. 25, Naval Kishore Road,  
Lucknow.

4. Deputy Director,  
Regional Census Office,  
Kamla Nagar,  
Agra(UP)

.....Respondents

(By Advocate: None)

28  
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O R D E R (ORAL)

[Dr. Jose P. Verghese, Vice-Chairman (J)]

This OA was dismissed on default by an order dated 15.5.1997 and the petitioner has filed MA 1535/97 for restoration and this court had issued notice to the non-applicant. None appears today. In the interest of justice, we have perused the application as well as the OA. In the circumstances, MA for restoration is allowed.

On behalf of the petitioners, it was stated that this case is covered in view of the decision of the Hon'ble Supreme Court in the case of Union of India & Ors. vs. Dinesh Kumar Saxena. This fact was stated in the notice itself issued to the respondents. None appears today in reply to our notice. In the circumstances, the petitioners' counsel states that he would claim the same relief as given by the Hon'ble Supreme Court in the said case and nothing more.

In view of this statement, we direct that respondents shall give all the reliefs to the petitioners as

29

given by the Hon'ble Supreme Court in Dinesh Kumar Dixit's case, on a mutatis mutandis basis.

With these, this OA is disposed of with no order as to costs.

*Narayan Sahu*

(N. Sahu)  
Member (A)

*J*  
(Dr. Jose P. Verghese)  
Vice-Chairman (J)